

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 95 of 2016

Dated : 3rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Srivastava
Mr. Sakya Singha Choudhari

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal for R.1
Mr. Alok Shankar for R.2

ORDER

Learned counsel for the Respondents seek two weeks time to file reply. They may file the same on or before 18.11.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 05.12.2016 after serving copy on the other side.

List the matter on **18.01.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt